

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 13/2016 &  
CA NO.13/2017  
IN  
CP NO. 128(ND)/2015  
RT No.12/2016**

M/s JST Transformateurs SAS

...Petitioner

Versus.

M/s JST Stesalit Transformers Pvt. Ltd. & Ors.

...Respondents

Present:- Mr.Rohan Mittal Advocate for petitioner.  
Mr. Akshay Bhan,Sr. Advocate with Mr. Puneet Singh Bindra,  
Mr.Saurabh Dalal, Advocate for respondents No. 2 & 3.

There was a written request on behalf of the petitioner that learned counsel for the petitioner had to leave for abroad where some of his relative was to be operated upon. In the interest of justice, the matter is adjourned for arguments to 16.03.2017.

— SD —

(Justice R.P. Nagrath)

— SD —

(Deepa Krishnan)  
Member (Technical)

March 02, 2017

arora

✓